

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

165/213/ND/2018

IN THE MATTER OF:

Mr. Nitin Bansal and Anr.

vs

M/s Arjun Sharma & Ors.

.....PETITIONER

..... RESPONDENT

SECTION

Under Section 213

Order delivered on 08.10.2018

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/Applicant :

For the Respondents

: Mr. Himanshu Harbola, Mr. Ketan Madan, Advocate

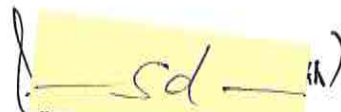
ORDER

Learned counsel for the parties are present. Due to paucity of time, the matter was not able to be taken up today. Post the matter on 05.11.2018.



(V.K.SUBBURAJ)  
MEMBER (TECHNICAL)

Varinder Kumar



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)